

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1628
ANSWERED ON:04.08.2010
ACQUISITION OF LAND
Rajesh Shri M. B.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government of Kerala has submitted a proposal for acquisition of land lying in the buffer zone of silent Valley National Park under CAMPA Scheme;
- (b) if so, the present position of the proposal including the time since when the proposal is pending; and
- (c) the time by which the proposal is likely to be cleared ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a), (b) & (c) The State Government of Kerala has reported that a Scheme "Acquisition of ecologically fragile areas and private enclosures for re-building the contiguity of forests for the long term conservation of wildlife, for financial assistance from Compensatory Afforestation Fund Management and Planning Authority (CAMPA) was sent on 3rd January, 2008. The Scheme envisaged an outlay, at 2007-08 costs, of Rs.76.55 crores.

Releases of funds to State CAMPA from Ad-hoc CAMPA was permitted by the Supreme Court of India by their Order dated 10th July, 2009, in terms of which allocation of 10% of the funds in the respective principal account was permitted. The funds in the CAMPA Kerala account as on 30.06.2009 were of the order of Rs.17,50,90,762.58 out of which Rs.1,75,09,000.00 was allocated to the State CAMPA on 12.03.2010. The State Government is required, inter-alia to formulate detailed Annual Plan of Operation, and include the subject proposal therein for funding out of the CAMPA.